NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.461/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company		Seimens Construction Tech Pvt.Ltd		
Under Section		252 (3)		
SI. No.	Representa	nation of Authorized Appearing on behalf of Signature with date ETTERS)		
J M. a) Mo 3) Mu	s Swapna C Krishnendu Anindita	hauberg, Adv Mulcherjes, Adv Bhattachanga Adv	Petitioner ORDER	Krishnerdu Mulherjes 23/10/2017

Ld. Counsel for the petitioner has sought leave of the Court for supplementary affidavit. Prayer is allowed. Supplementary affidavit may be filed within 7 days. Copy of the petition may be served on the Registrar of Companies, West Bengal and the Registrar of Companies, West Bengal is directed to file paragraphwise comments within 30 days.

Petitioner is directed to serve copy of the order along with the petition on the Registrar of Companies, West Bengal and file affidavit of service within 7 days.

List the matter on 04/12/2017.

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)